

**Government of Jammu and Kashmir
Animal/Sheep Husbandry & Fisheries Department
Civil Secretariat, Jammu.**

Notification

Jammu, the 24th of December, 2021

S.O. 435 - In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following rules, namely:-

1. **Short title and commencement:** (1) These rules may be called the Jammu and Kashmir Animal Husbandry (Subordinate) Service Recruitment Rules, 2021.

(2) They shall come into force from the date of their publication in the official Gazette.

2. **Definitions:** In these rules, unless the context otherwise requires:-

- a. **"Administrative Department"** means the Department of the Government in the Civil Secretariat holding the Administrative charge of the service;
- b. **"Board"** means the Jammu and Kashmir Service Selection Board;
- c. **"Cadre"** means the cadre of the service;
- d. **"Government"** means the Government of Jammu and Kashmir;
- e. **"Head of the Department"** means the Major Head of Department holding the administrative control of the organization;
- f. **"Member of the Service"** means a person appointed to a post in the service under the provisions of these rules;
- g. **"Post"** means a permanent post carrying a definite time scale sanctioned by the competent authority;
- h. **"Rules"** means the Jammu and Kashmir Animal Husbandry (Subordinate) Service Recruitment Rules, 2021;

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- i. **"Schedule"** means the schedule(s) annexed to these rules;
- j. **"Service"** means the Jammu and Kashmir Animal Husbandry (Subordinate) Service;
- k. **"Union Territory"** means the Union Territory of Jammu and Kashmir.

Words and expressions used in these rules but not defined; shall have the same meaning as are assigned to them in the Jammu and Kashmir Civil Service (Classification, Control and Appeal) Rules 1956 / Jammu and Kashmir Civil Services Regulation.

3. **Constitution of Service:** (1) From the date of commencement of these rules, there shall be constituted the "Jammu and Kashmir Animal Husbandry (Subordinate) Service".

(2) The Government may at the commencement of these rules, appoint to the service any person who at the commencement of these rules is holding in a substantive capacity any post included in the cadre of the service:

Provided that for the purposes of initial constitution of the service, the person holding any post in a substantive capacity to which he/she was appointed by the competent authority under rules included in the cadre of the service in its sanctioned scale of pay shall be deemed to have been appointed to the service under these rules if he/she is fully qualified to hold the post under these rules unless he/she opts otherwise within 15 days from the commencement of these rules.

"Explanation:- The word "holding" means a person holding a post included in the cadre of Jammu and Kashmir Animal Husbandry (Subordinate) Service in its sanctioned scale of pay on regular basis under orders of the competent authority and will not cover the persons holding a post on ex-cadre/deputation basis or on adhoc basis or in a stop-gap arrangement"

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4. **Strength and Composition of the Service:** (1) The authorised permanent and temporary strength of the cadre and the nature of the post included therein shall be determined by the Government, from time to time and shall at the initial constitution of the service under these rules, be such as specified in the **Schedule-I**, annexed to these rules.

Provided that the Government may create temporary posts in the cadre or the service for specified period or purpose as may be considered necessary from time to time.

(2) The Government shall, at the interval of every five years or at such other intervals as may be necessary, re-examine the strength and composition of the cadre of the service and make such alternations therein as it deems fit.

5. **Qualifications and Method of Recruitment:** (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the service unless he/she possesses the qualifications as laid down in the **Schedule-II** and fulfills other requirements of recruitment as provided in the rules and orders for the time being in force.

(2) First appointment to a service or class may be made:-

- (a) by direct recruitment; or
- (b) by promotion or by transfer from another service or class; or
- (c) partly by (a) and partly by (b) in the ratio and in manner as mentioned against each post in **Schedule-II**:

Provided that the Selection Agency shall conduct a written test for all advertised posts and the marks/points obtained by the participating candidates shall be apportioned proportionately against the marks earmarked for written test in the Selection Criteria. On the basis of marks obtained by candidates in written examination, the

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selection Agency shall conduct an oral test which shall be restricted to five times the number of vacancies advertised. The Selection Agency shall thereafter prepare a selection list based on the merit obtained by the candidates in the written and oral test;

"Provided further that the Government in the General Administration Department, may exclude specified posts to be referred to Selection Agency from conducting oral test. In such posts, the Selection Agency shall prepare a select list based on merit obtained in written test only."

Provided also that all the posts under direct recruitment shall be filled through the Board as per the rules/orders of the Government issued for the purpose.

Provided also that all posts to be filled by promotion/transfer shall be filled through Departmental Promotion Committee, unless any post/category of posts is exempted from the purview of the Board. The Department shall refer vacancies in the direct/promotion quota to Board and Departmental Promotion Committee, as per SRO-166 of 2005 dated 14.06.2005.

6. **Probation:** (1) Probation of a person appointed to the service by direct recruitment shall be regulated in terms of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) and Fixation of Tenure Rules, 2020, and in all other cases under the provisions of the Jammu and Kashmir Civil Services (Classification Control and Appeal) Rules, 1956.

(2) The pay of a person appointed to the service under these rules through direct recruitment shall be regularized as per the provisions of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) and Fixation of Tenure Rules, 2020 and in all other cases under the provisions of Jammu and Kashmir Civil Service Regulations or General Rules as issued from time to time.

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7. **Reservation in appointments:** While making appointments either by direct recruitment or promotion, reservation shall be made in accordance with the rules and orders issued from time to time for members of Scheduled Caste/ Scheduled Tribes/ Backward Classes/ Economically Weaker Sections or any other category or class of persons under the provisions of Jammu and Kashmir Reservation Act, 2004 and the rules made thereunder.

8. **Training and Departmental Examination:** Persons appointed to the service by competitive examinations shall be required to undergo such training from time to time during the course of probation and to pass during the period of probation or trial such departmental examination as the Government may prescribe:

Provided that the Government may exempt persons from such training or departmental examination either wholly or partly, who have passed a departmental examination or undergone training declared by the Government to be equivalent to a departmental examination or training prescribed under these rules.

9. **Eligibility of Government Servants for Direct Recruitment:** A person already in the Government service may apply through proper channel for direct recruitment to a vacant post in any particular class or category in the service if he/she possesses the educational and the other qualifications prescribed for recruitment to such class or category of posts. The upper age limit of such Government servants shall be as provided in the general rules.

Provided that in the case of a post which requires a higher degree of specialization and or experience, the Government may prescribe higher age limit.

10. **Maintenance of Seniority Lists:** Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956. The Head of the Department shall maintain an up-to-date and final seniority list of the service.

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11. **Residuary Matters:** In regard to matters not specifically covered by these Rules, the members of the service shall be governed by the rules/regulations and orders applicable to the Union Territory Civil Service in general.
12. **Interpretation:** If any question arises relating to the interpretation of these rules, the matter shall be referred to the Administrative Department, whose decision thereon shall be final and binding.
13. **Repeal and Savings:** (1) All the rules corresponding to these rules and in force immediately before the commencement of these rules are hereby repealed.
- (2) Notwithstanding such repeal, any appointment, promotion, selection, order made or any action taken under the provisions of the rules so repealed shall be deemed to have been made or taken under the corresponding provisions of these rules.

By order of the Lieutenant Governor.

Sd/-
(Navin K. Choudhary), IAS
Principal Secretary to the Government
Animal/Sheep Husbandry & Fisheries Department

No. ASHF-AH0NGAZ/11/2021-03

Dated: 24.12.2021

Copy to the:-

1. Ld. Advocate General, J&K.
2. Additional Chief Secretary, Finance Department.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Principal Secretary to the Government, General Administration Department
5. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India, New Delhi.
6. Secretary to the Government, Social Welfare Department.
7. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)

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8. Director, Information, J&K.
9. Director, Animal Husbandry Department, Jammu/Kashmir.
10. Director, Archives, Archaeology and Museums, J&K.
11. OSD to Advisor (B) to the Hon'ble Lieutenant Governor.
12. Secretary, J&K Services Selection Board.
13. General Manager, Government Press, Jammu/Kashmir with the request to publish this notification in the official Gazette.
14. Private Secretary to Principal Secretary to Government, Animal/Sheep Husbandry & Fisheries Department.
15. Incharge website, Animal/ Sheep Husbandry & Fisheries Department.
16. Stock file (w.2.s.c).


(Romesh Kumar Giri)

24.12.2021

Under Secretary to the Government,
Animal/ Sheep Husbandry & Fisheries Department



Schedule-I of S.O.- 435 of 2021

The J&K Animal Husbandry (Subordinate) Service Recruitment Rules, 2021

S. No.	Name of the Post	Pay Scale	Division Jammu	Division Kashmir	Sanctioned Strength
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(A) Ministerial Wing:

01	Section Officer	Level-7 (44900-142400)	3	4	7
02	Sr. Stenographer/ Personal Assistant	Level-7 (44900-142400)	2	3	5
03	Assistant Accounts Officer	Level-7 (44900-142400)	1	1	2
04	Statistical Officer	Level-7 (44900-142400)	12	13	25
05	Head Assistant	Level-6B (35600-112800)	15	19	34
06	Accountant	Level-6B (35600-112800)	10	8	18
07	Librarian	Level-6B (35600-112800)	0	1	1
08	Statistical Assistant	Level-6B (35600-112800)	13	13	26
09	Jr. Stenographer	Level-6B (35600-112800)	2	4	6
10	Senior Assistant	Level-5 (29200-92300)	68	70	138
11	Accounts Assistant	Level-5 (29200-92300)	9	7	16
12	Junior Statistical Assistant	Level-5 (29200-92300)	2	2	4
13	Junior Assistant	Level-4 (25500-81100)	49	68	117

(B) Executive/ Technical Wing:

01	Farm Supervisor	Level-7 (44900-142400)	0	1	1
02	Dairy Supervisor	Level-7 (44900-142400)	0	2	2
03	Lab Technician	Level-7 (44900-142400)	0	1	1
04	Assistant Veterinary Officer/ Equivalent	Level-6E (35900-113500)	54	80	134
05	Refrigerator Mechanic	Level-6E (35900-113500)	3	1	4
06	Section Officer (Mech.)	Level-6E (35900-113500)	0	1	1
07	Mechanic Supervisor	Level-6D (35800-113200)	0	1	1
08	Livestock Supervisor/ Equivalent	Level-6B (35600-112800)	104	150	254
09	Boiler Mechanic	Level-6B (35600-112800)	0	1	1
10	Sr. Vety. Pharmacist/ Equivalent	Level-6 (35400-112400)	475	541	1016
11	Dairy Supervisor	Level-6 (35400-112400)	4	0	4
12	Incubator Mechanic	Level-6 (35400-112400)	1	1	2
13	Cameraman	Level-6 (35400-112400)	1	0	1
14	Veterinary Pharmacist & Equivalent	Level-4 (25500-81100)	539	502	1041
15	Store Keeper	Level-4 (25500-81100)	4	0	4

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16	Carpenter cum Mistry-I	Level-4 (25500-81100)	1	0	1
17	Egg Collector	Level-4 (25500-81100)	0	3	3
18	Projectionist	Level-4 (25500-81100)	1	1	2
19	Plant Operator/ Generator Operator	Level-4 (25500-81100)	0	5	5
20	Grinder Operator	Level-4 (25500-81100)	2	2	4
21	Generator Driver	Level-4 (25500-81100)	5	4	9
22	Mechanic Cum Mistri	Level-4 (25500-81100)	1	0	1
23	Butcher	Level-4 (25500-81100)	1	0	1
24	Mechanic	Level-4 (25500-81100)	0	1	1
25	Electrician	Level-4 (25500-81100)	2	3	5
26	Carpenter cum Mistry-II	Level-2 (19900-63200)	1	1	2
27	Egg grader	Level-2 (19900-63200)	12	0	12
28	Dresser	Level-2 (19900-63200)	1	1	2
29	Driver	Level-2 (19900-63200)	88	75	163
30	Operator/Generator Operator	Level-2 (19900-63200)	8	2	10
31	Pump Operator	Level-2 (19900-63200)	0	2	2
32	Fitter	Level-2 (19900-63200)	1	2	3
33	Fireman	Level-2 (19900-63200)	1	0	1
34	PBX Operator	Level-2 (19900-63200)	0	1	1
35	Gestener Operator	Level-2 (19900-63200)	0	1	1
36	Farm Munshi	Level-2 (19900-63200)	1	0	1
37	Farm Overseer	Level-2 (19900-63200)	1	0	1
38	Delivery Man	SL-2 (15900-50400)	0	2	2
39	Generator Cleaner	SL-2 (15900-50400)	0	1	1
40	Mistri	SL-2 (15900-50400)	1	0	1
41	Tanga (Cart) Driver	SL-2 (15900-50400)	1	0	1
42	Head Rakha	SL-2 (15900-50400)	2	0	2
43	Truck Cleaner	SL-2 (15900-50400)	4	6	10
44	Jamadar	SL-2 (15900-50400)	2	1	3
45	Flayer	SL-2 (15900-50400)	0	3	3
46	Sweeper	SL-1 (14800-47100)	0	4	4

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47	Attendant/Orderly/ Messenger/Poultry Keeper/Lab Boy/ Gardener/ Boat Man/ Duck Man/ Chowkidar	SL-1 (14800-47100)	1449	1493	2942
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 (Romesh Kumar Giri),
 Under Secretary to the Government,
 Animal/ Sheep Husbandry & Fisheries Department


24.12.2021

Schedule-II of S.O.- 435 of 2021

The J&K Animal Husbandry (Subordinate) Service Recruitment Rules, 2021

Ministerial Wing

Class	Category	Designation	Pay Scale	Minimum Qualification for Direct Recruitment	Method of Recruitment
I.	A	Section Officer	Level-7 (44900-142400)	-	100% by Promotion from Class-II category (A) having at least three years substantive service in that category.
	B	Sr. Stenographer/ Personal Assistant	Level-7 (44900-142400)	-	100% by Promotion from Class-II category (C) having at least five years service in that category.
	C	Assistant Accounts Officer	Level-7 (44900-142400)	-	By deputation from J&K Accounts (Subordinate) Service.
	D	Statistical Officer	Level-7 (44900-142400)	-	By deputation from J&K Economic & Statistical (Subordinate) Service.
II.	A	Head Assistant	Level-6B (35600-112800)	-	100% by Promotion from Class-III category (C) having at least three years substantive service as such and having passed Secretariat Assistant Examination; Provided that 25% of posts to be filled-up in a Calendar year shall be earmarked for promotion of those Senior Assistants who have not qualified the Secretariat Assistant Examination, but have crossed the age of 50 years as on 1st January of the year in which such promotions are being considered; Provided further that a Senior Assistant who has qualified the Secretariat Assistant Examination during the period of probation as Junior Assistant shall not be required to qualify the said examination again.

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	B	Librarian	Level-6B (35600-112800)	Bachelor's degree in Library Science from any recognized University	100% by Direct Recruitment
	C	Jr. Stenographer	Level-6B (35600-112800)	Graduation from any recognized University having minimum speed of 65 and 35 words per minute in shorthand and typewriting respectively.	100% by Direct Recruitment.
	D	Statistical Assistant	Level-6B (35600-112800)	-	By deputation from J&K Economic & Statistical (Subordinate) Service.
	E	Accountant	Level-6B (35600-112800)	-	By deputation from J&K Accounts (Subordinate) Service.
III.	A	Accounts Assistant	Level-5 (29200-92300)	-	By deputation from J&K Accounts (Subordinate) Service.
	B	Junior Statistical Assistant	Level-5 (29200-92300)	-	By deputation from J&K Economic & Statistical (Subordinate) Service
	C	Senior Assistant	Level-5 (29200-92300)	-	100% by Promotion from Class-IV, having at least three years substantive service in that category
IV.		Junior Assistant	Level-4 (25500-81100)	Graduation from any recognized University with knowledge of type writing having not less than 35 words speed per minute.	75% by direct recruitment; 25% by promotion from Class-V and Class-VI possessing Matric qualification and having at least three years substantive service as such, who qualify Computer type test requiring a minimum speed of 25 words per minute; Provided that a person appointed by the Direct Recruitment or by promotion shall undergo and qualify the Secretariat Assistants Examination/Training during the period of probation.
V.		Jamadar	SL-2 (15900-50400)	-	100% by promotion amongst Matriculate from Class-VI, having five years service in that category.
VI.		Orderly/Chowkidar/ Sweeper (Safaiwala)	SL-1 (14800-47100)	Minimum Matric and Maximum 10+2.	100% by Direct Recruitment.

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Executive/ Technical Wing					
I.		Lab Technician/ Farm Supervisor/ Dairy Supervisor	Level-7 (44900-142400)	-	100% by Promotion from Class-II category (A) having at least three years substantive service in that category.
II.	A	Assistant Veterinary Officer/ Senior Poultry Supervisor	Level-6E (35900-113500)	-	100% by Promotion from Class-IV category (B) having five years substantive service in that category.
	B	Refrigerator Mechanic	Level-6E (35900-113500)	Three years diploma in Electrical /Mechanical Engineering with six months specialization in refrigeration	100% by Direct Recruitment.
	C	Section Officer (Mech.)	Level-6E (35900-113500)	-	100% by Promotion from Class-III having five years substantive service in that category.
III.		Mechanic Supervisor	Level-6D (35800-113200)	-	100% by Promotion from Class-V category (A) having three years substantive service in that category.
IV.	A	Boiler Mechanic	Level-6B (35600-112800)	Three years diploma in Mechanical Engineering from a recognized Institute	100% by Direct Recruitment.
	B	Livestock Supervisor/Store Keeper/ Senior Laboratory Assistant/ Feed Supervisor/ Poultry Supervisor/ Marketing Assistant / Feed Distribution Supervisor/ Farm Supervisor	Level-6B (35600-112800)	-	100% by Promotion from Class-V category (C) having five years substantive service in that category.
V.	A	Incubator Mechanic	Level-6 (35400-112400)	Three years diploma in Mechanical Engineering from a recognized Institute	100% by Direct Recruitment.
	B	Cameraman	Level-6 (35400-112400)	-	100% by Promotion from Class-VI category (C) having at least five years substantive service in that category.

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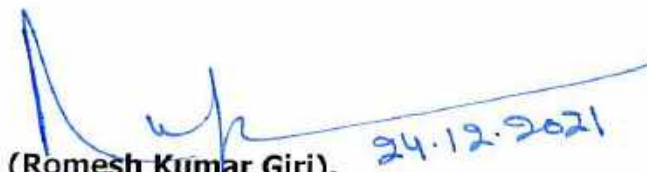
	C	Sr. Vety. Pharmacist/ Laboratory Assistant/ Technical Assistant/ Feed Assistant/ Field Assistant/ Senior Poultry Assistant/ X- ray Technician/ Poultry (chick) Sexer/ Publicity Assistant/ Diary Supervisor/ Store Keeper.	Level-6 (35400-112400)	-	100% by Promotion from Class-VI category (B) having at least five years substantive service in that category.
VI.	A	Carpenter cum Mistry-I	Level-4 (25500-81100)	-	100% by Promotion from Class-VII category (B) having at least five years substantive service in that category.
	B	Veterinary Pharmacist/ Junior Laboratory Assistant/ Vaccinators/ Junior Poultry Assistant/ Sales Assistant/ Egg Collector/ Store Keeper/ Technical Assistant	Level-4 (25500-81100)	B.Sc from a recognized University having Zoology as one of the subject	(i) 50% by Direct Recruitment. (ii) 50% by promotion amongst Matriculate with Science from Class-IX having five years substantive service in that class. Provided that Direct Recruits shall qualify one year Stock Assistant Training Course during the period of probation and the promotees should have respectively qualified one year Stock Assistant Training Course.
	C	Projectionist	Level-4 (25500-81100)	Graduate with certificate in Cinematography from a recognized Institute	100% by Direct Recruitment.
	D	Mechanic	Level-4 (25500-81100)	Matric with ITI Trained in Mechanical Trade	100% by Direct Recruitment.
	E	Butcher	Level-4 (25500-81100)	Matric with three years experience in Butcher trade to be certified by the respective Director, Food, Civil Supplies & Consumer Affairs	100% by Direct Recruitment.

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	F	Grinder Operator	Level-4 (25500-81100)	Matric with ITI Trained in Mechanical Trade	100% by Direct Recruitment.
	G	Plant Operator/ Generator Operator/ Generator Driver	Level-4 (25500-81100)	-	100% by Promotion from Class-VII category (D) having at least five years substantive service in that category.
	H	Mechanic Cum Mistri	Level-4 (25500-81100)	Matric with ITI in Mechanical Trade	100% by Direct Recruitment.
VII.	A	Electrician	Level-4 (25500-81100)	Matric with ITI Trained in Electrical Trade	100% by Direct Recruitment.
	B	Carpenter cum Mistry-II	Level-2 (19900-63200)	Matric with ITI in Carpentry Trade with five years of experience.	100% by Direct Recruitment.
	C	Driver	Level-2 (19900-63200)	Minimum Matric and Maximum 10+2, having valid HGV/PSV Driving License	(i) 90% by Direct Recruitment. (ii) 10% by Promotion from Class-VIII category (B) & (C) possessing a valid HGV/PSV Driving License, having at least five years substantive service in that category.
	D	Operator/Generator Operator/ Gestener Operator/ Pump Operator/ PBX Operator/ Fitter	Level-2 (19900-63200)	-	100% by Promotion amongst Matriculate from Class-VIII category (D) and Class-IX having five years substantive service in that class with ITI Certificate in relevant trade.
	E	Fireman	Level-2 (19900-63200)	-	By deputation from J&K Fire & Emergency (Subordinate) Service.
	F	Farm Munshi/ Farm Overseer/ Egg Grader/ Dresser	Level-2 (19900-63200)	-	100% by Promotion amongst Matriculate from Class-IX, having a least five years substantive service in that category.
VIII.	A	Mistri	SL-2 (15900-50400)	Matric with Certificate in Welding Trade from ITI	100% by Direct Recruitment.
	B	Head Rakha/ Tanga (Cart) Driver	SL-2 (15900-50400)	-	100% by Promotion amongst Matriculate from Class-IX, having at least five years substantive service in that category.


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	C	Truck Cleaner/ Cleaner	SL-2 (15900-50400)	-	100% by Promotion from Class-IX, possessing a valid HGV/PSV Driving License, having at least five years substantive service in that category.
	D	Flayer/ Generator Cleaner/ Delivery Man	SL-2 (15900-50400)	-	100% by Promotion amongst Matriculate from Class-IX, having at least five years substantive service in that category.
IX.		Attendant/ Messenger/ Poultry Keeper/ Lab Boy/ Gardener/Boat Man/ Duck Man/ Delivery Man	SL-1 (14800-47100)	Minimum Matric and Maximum 10+2.	100% by Direct Recruitment.


 (Romesh Kumar Giri), 24.12.2021
 Under Secretary to the Government,
 Animal/ Sheep Husbandry & Fisheries Department
